

(b) whether any demand has been made by Kerala that the expenditure allowed by the Centre should be raised to Rs. 19 per quintal ; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). The Government of Kerala have requested for an increase in the wholesalers' margin allowed to the Kerala State Civil Supplies Corporation for handling levy sugar from Rs. 9.70 to Rs. 19.58 per quintal mainly on the ground that the said Corporation is incurring heavy losses on levy sugar transactions due to inadequate margin.

(c) The present wholesalers' margin was fixed by the Government with effect from 1.1.1983 only after detailed discussion with State Government representatives and such an early revision of this margin has not been considered to be justified.

Integrated Fishing Development Projects in Orissa

*443. SHRI SOMNATH RATH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the number of the Integrated Fisheries Development Projects implemented in Orissa during the Sixth Plan Period ;

(b) whether Government have a proposal to implement more Integrated Fisheries Development Projects during the Seventh Plan ;

(c) the amount spent on those Integrated Fisheries Development Projects in the Sixth Plan ; and

(d) the progress made in implementing those projects ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) One

(b) One proposal has been received by the Government so far.

(c) and (d). Tenders for Marine works have been invited by the State Government.

Off-Take From Public Distribution System

*444. SHRI RAM BAHADUR SINGH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether there has been steep fall in the off-take from the Public Distribution System ;

(b) if so, the reasons thereof ; and

(c) what has been the off-take from the Public Distribution System during the last three years, year-wise ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (c). The distribution of foodgrains in the Public Distribution System was 11.40 million tonnes in 1982, 12.97 million tonnes in 1983, and 10.15 million tonnes in 1984. The off-take in 1984 recorded a fall in relation to the previous year.

(b) The lower off-take of foodgrains in 1984 may be due to record level of production and consequential easy availability in the open market.

Withdrawals from Provident Fund Deducted from Salary

2970. SHRI BRAJA MOHAN MOHANTY : Will the Ministry of LABOUR be pleased to state :

(a) whether Audo-Viso Corporation, WZ-8/6, Kirti Nagar, Industrial Area, New Delhi, has been deducting the Provident Fund amount from the salary of their employees regularly ;

(b) if so, whether proper account is maintained by the said Corporation and the amount is deposited with the P. F. Commissioner regularly amounting to lakhs of rupees ;

(c) whether in a case the Delhi High Court had directed the P. F. Commissioner to grant the advance/withdrawals to its contributors (employees) on application ;

(d) if so, details thereof ; and